

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4799/2003

(From the judgement and order dated 31/07/2003 in CRR No. 2758/2001 of The HIGH COURT OF CALCUTTA)

MAGMA LEASING LTD.

Petitioner(s)

VERSUS

M/S. S&S INDUSTRIES & ENTERPRISES LTD.

Respondent(s)

(With appln(s) for stay and office report)

Date: 22/08/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Ranjit Kumar, Sr. Adv.

Mr. Suchit Mohanty, Adv.

Mr. Ranjan Mukherjee, Adv.

For Respondent(s)

Mr. Shibeshish Mitra, Adv.

Ms. Indra Sawhney, Adv.

UPON hearing counsel the Court made the following

O R D E R

Since no counter affidavit has been filed, place the special leave petition for admission without the counter affidavit.

(Sheetal Dhingra)

(Vijay Dha

wan)

Court Master

Court Master